

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4913  
ANSWERED ON:25.04.2013  
AUSTERITY MEASURES BY DVC  
Singh Shri Sushil Kumar

**Will the Minister of POWER be pleased to state:**

- (a) whether the Damodar Valley Corporation (DVC) was issued the circular in line of O.M. No. 7(1) E. Coord./2012 dated 31.5.2012 to Deptt. of Finance, Ministry of Finance regarding austerity measures as well as total ban on creation of plan and non-plan posts;
- (b) if so, the details thereof;
- (c) whether the DVC created four posts of Deputy Chief Engineer in the Finance Department in New Delhi in violation of the rules; and
- (d) the details regarding violations in the above appointments and the action taken against the same?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER ( SHRI JYOTIRADITYA M. SCINDIA )

- (a) & (b) :Yes, Madam. Damodar Valley Corporation (DVC) issued an O.M. dated 21.06.2012 (copy at Annex) in line of O.M. No.7(1)E.Coord./2012 dated 31.05.2012 of Dept. of Finance, Ministry of Finance regarding austerity measures.
- (c) :No, Madam.
- (d) :In view of (c) above, doesn't arise.